

Dated, 14.6.96 (26)

Shri B. Ranganathan, for Shri.
S.R. Iyer, Counsel for the applicant.
Shri V.S. Nagarajan, Counsel for the
respondents.

Pleadings are complete
during the course of hearing the
learned Counsel for the applicant
has drawn our attention to the
letter dated 31-1-96. stating that
the grievances of the applicant
has been redressed and Pensionary
awards have been revised from
retrospective effect by the CDA.
(Pension) Allahabad. Accordingly
the applicant seeks permission
to withdraw the O-A.

The O-A is dismissed
as withdrawn

M.R. Kollatkar
(M.R. Kollatkar) (B.S. Hegde)
MIA (MIS)

dy. 14/6/96
to Applicant (s)
on 8/2/96

10/6/96